

(b). The question of waiver of interest need be considered only if it is found that returns of income or wealth could not be submitted by taxpayers by 30th June, 1989 due to non-availability of the relevant return forms.

[English]

Cancellation of Train on Dadar-Virar Section

2610. SHRI ANOOPCHAND SHAH: Will the Minister of RAILWAYS be pleased to state:

(a) whether the 12 bogged train running between Dadar and Virar was cancelled for eight days during July, 1989;

(b) if so, the reasons therefor; and

(c) whether it has been restored now?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b) Due to derailment in Virar. Yard and cyclonic weather later on, the 12 car rake services have been suspended.

(c) No, Sir.

Approval to Cases of Equity Issues

2612. SHRIMATI D.K. BHANDARI: Will the Minister of FINANCE be pleased to state:

(a) whether approval to certain cases of equity issues has been given during 1989;

(b) if so, the details thereof with specific names of companies covered under this approval;

(c) whether Government propose to take some concrete steps to safeguard the interests of small investors in these equity issues;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). During the period January-June, 1989, 160 companies were allowed to raise equity shares (including Bonus Shares). The names of the companies and amounts of share issues approved by the Controller of Capital Issues are regularly published in the form of press release which appear in the newspapers.

(c) to (e). Various steps for the protection of the interests of the investors, including small investors, are taken from time to time. This is an ongoing process and would continue.

Trade with Pakistan

2613. SHRI PRATAPRAO B. BHOSALE: Will the Minister of COMMERCE be pleased to state:

(a) whether Pakistan has agreed to give boost to the private sector trade with India;

(b) if so, the details thereof;

(c) whether Pakistan has expanded its existing import list to achieve this purpose;

(d) if so, the details thereof; and

(e) the names of items included in the expanded list of imports?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI): (a) to (e). The Government of Pakistan have expanded the list of items permitted for imports from India by the Private Sector. A list of the additional items